

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of Reserved Order Pronounced in Appeals/ Applications during the month of
Sep- 2015

Sl. No.	Case No.	Party Details	Bench	Date of Reserved	Order No. & Dated
<u>Detail's of Appeal's</u>					
1	ST/115 20/2014	Jay Ajit Charia -Vs- C.C.E. & S.T.-Surat-i	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	17/08/2015	Final Order No. A/11254/2015 dated 04/09/2015
2	C/1104 2/2014	Swiber Offshore Construction Pvt Ltd -Vs- C.C.-Kandla	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	29/04/2015	Final Order No. A/11324/2015 dated 15/09/2015
3	C/153/ 2007	Martwin Electronics -Vs- C.C.E.-Ahmedabad-i	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	27/07/2015	Final Order No. A/11335- 11337/2015 dated 23/09/2015
4	C/154/ 2007	Chandrakant K Zangda -Vs- C.C.E.-Ahmedabad-i	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	27/07/2015	Final Order No. A/11335- 11337/2015 dated 23/09/2015
5	C/180/	Rachana Electronics -Vs-	Sh.P.K.	27/07/2015	Final Order No. A/11335- 11337/2015 dated

	2007	C.C.E.-Ahmedabad-i	Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	5	23/09/2015
6	E/176/2 011	Bhakti Alloys P Ltd -Vs- C.C.E. & S.T.-Vadodara-i	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	17/07/201 5	Final Order No. A/11338- 11339/2015 dated 23/09/2015
7	E/177/2 011	Hemant N Gokhale -Vs- C.C.E. & S.T.-Vadodara-i	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	17/07/201 5	Final Order No. A/11338- 11339/2015 dated 23/09/2015